

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2877  
TO BE ANSWERED ON AUGUST 05, 2021**

**PM SVANIDHI SCHEME**

**NO. 2877: DR. VISHNU PRASAD M.K.:  
SHRIMATI RITI PATHAK:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-**

- a) the number of beneficiaries registered in Madhya Pradesh and Tamil Nadu under PM SVANidhi Scheme;**
- b) the rate of interest on which these beneficiaries are getting loan and share of percentage of the subsidy to be borne by the Union Government and the beneficiaries;**
- c) the funds released to the State Government of Tamil Nadu and Madhya Pradesh for the identified beneficiaries or directly to beneficiaries; and**
- d) Whether any type of provision for interest or subsidy has been made for beneficiaries by Madhya Pradesh and Tamil Nadu Government and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a): The number of beneficiaries benefitted under the PM SVANidhi Scheme in Madhya Pradesh and Tamil Nadu are 3,27,433 and 1,08,224 respectively.**

**(b): Under PM SVANidhi Scheme, the rate of interest of different types of Lending Institutions is as under:**

**(i) In case of Scheduled Commercial Banks, Regional Rural Banks (RRBs), Small Finance Banks (SFBs), Cooperative Banks & SHG Banks, it is as per their prevailing rates of interest.**

**(ii) In case of Non-Banking Finance Company (NBFC), NBFC-Micro-Finance Institutions (MFIs) etc., it is as per RBI guidelines for respective lender category.**

**(iii) In respect of MFIs (non NBFC) & other lender categories not covered under the RBI guidelines, it is applicable as per the extant RBI guidelines for NBFC-MFIs.**

**An interest subsidy of 7% is paid by Ministry on a quarterly basis on timely repayment of the loan instalments. The interest above the subsidy is borne by the beneficiary.**

**Further, for use of digital transactions, a cashback incentive has been provided under the Scheme; for 50 and above transactions per month, ₹50/-, for 100 and above transactions per month ₹75/- and 200 and above transactions per month ₹100/- are provided. The amount is automatically credited in the beneficiary's account.**

**If the beneficiary receives 7% interest subsidy and full cashback on digital transactions, his loan becomes without any interest burden. Therefore, timely repayment and digital transactions to mainstream the street vendors into formal economy have been incentivised.**

**(c): PM SVANidhi is a Central Sector Scheme. Beneficiaries in Tamil Nadu and Madhya Pradesh have been paid interest subsidy of ₹0.20 crore & ₹2.21 crore and cash back of ₹0.89 lakh & ₹10.41 lakh respectively.**

**(d): Details of additional interest subsidy on PM SVANidhi loans are available with respective State Governments.**

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